

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.413
IB/541/ND/2022

IN THE MATTER OF:

| | | |
|--|-----|------------|
| Orbis Trusteeship Services Private Limited | ... | Applicant |
| Versus | | |
| Kindle Infraheights Private Limited | ... | Respondent |

Order under Section 7 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | | |
|--------------------|---|--|
| For the Applicant | : | Mr. Anindita Roy Chowdhury, Adv. & Mr. Sushrut Garg, Adv. |
| For the Respondent | : | |

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.06.2023.

Sd/-
(Court Officer)